

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.4- IA/1008(AHM)2024
in
CP(IB)/22(AHM)2022

Proceedings under Section 9 IBC

IN THE MATTER OF:

Alcove International Through Its Proprietor Sagar Anil DesaiApplicant
(Operational Creditor)
V/sRespondent
Darsh Pharmachem Pvt Ltd

Order delivered on: 09/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Atul Sharma, Adv.
For the Respondent :

ORDER

IA/1008(AHM)2024

Learned Counsel for the applicant is directed to issue notice to respondents.

List for further consideration on 17.09.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)